

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4566
ANSWERED ON:21.12.2011
CREAMY LAYER LIMIT OF OBC
Patil Shri C. R.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has received any recommendation to raise maximum annual income limit of OBC families to Rs. 12 lakh for entitlement to reservation;
- (b) if so, the details in this regard;
- (c) whether this recommendation is not a mismatch of what the Planning Commission has recommended as a limit of per capita consumption for entitlement of BPL category; and
- (d) if so, the views of the Government on these two recommendations?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

- (a) & (b): The recommendation of the National Commission for Backward Classes regarding revision of income limit for determining creamy layer status amongst OBCs has been received by the Central Government and same is under consideration.
- (c) & (d): Reservation to the OBC candidates is provided on the basis of 'creamy layer' criterion and not on the basis of BPL income criterion.